

Dr. P. S. Deshmukh : There are nine States which have submitted schemes for 1954-55 and 18 States during the current year of 1955-56. If you would permit me, I would read it. All these schemes have been sanctioned.

Mr. Deputy-Speaker : I cannot allow reading a long list for 27 States.

Shri Gadilingana Gowd : May I know if the Andhra Government has constituted a Soil Conservation Board?

Dr. P. S. Deshmukh : I want to have notice of the question, but the Andhra Government has submitted a scheme of Rs. 72,000 and it has been sanctioned for 1954-55.

Shri C. R. Chowdary : May I know the amount sanctioned to the Andhra Government?

Mr. Speaker : They have submitted a scheme for Rs. 72,000.

Dr. P. S. Deshmukh : For the year 1955-56 they have submitted four schemes worth about Rs. 8 lakhs of loan and about Rs. 1.5 lakhs of subsidy which have been already sanctioned.

The Second Five Year Plan

*68. **Shri C. R. Chowdary :** Will the Minister of Railway be pleased to state :

(a) whether proposals have been received from the Andhra Government for the development of Railway lines in the Second Five Year Plan ;

(b) if so, the estimated cost of the lines ; and

(c) the line that have been investigated already but not taken up ?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a). Yes, Sir.

(b). It is not possible to give the estimated cost at the stage.

(c). Detailed investigations will only be made after the Planning Commission give their approval to our Second Five Year Plan and thereafter the Central Board of Transport lay down priorities for construction of New Lines.

Shri C. R. Chowdary : May I know whether there are any lines already investigated in Andhra ?

Shri Alagesan : No, Sir.

Mr. Deputy Speaker : His question is whether any lines have been already investigated, which have yet to be taken up or included in the Five Year Plan.

Shri Alagesan : We have carried out a rough investigation of doubling the track between Vijayawada and Madras, or in the alternative to connect Kazipet with Gudur or Nellore. We have undertaken a very rough investigation, and the report of the Southern Railways is before us just now.

Dr. Rama Rao : May I know how the Railway Board could get these lines sanctioned by the Planning Commission, if they are not able even to give a rough estimate of the cost of these railway lines ?

Shri Alagesan : No. Those estimates have been put in the general plan. These relate to particular projects. We shall have to fit in the particular projects within the resources available, as the hon. Minister of Railways and Transport said just a few minutes back.

Shri Nettur P. Damodaran ; May I know whether the Government of India can change the order of priority of they are not satisfied with the order of priority given by the State Governments ?

The Minister of Railways and Transport (Shri L. B. Shastri) : They can; but the Central Board of Transport will have to meet and finalise the proposals. In the Central Board of Transport all the State Governments are represented. So, if the Central Board of Transport wants to revise the proposals submitted by the State Governments, it can certainly do so.

Ch. Raghubir Singh : May I know whether the Agra-Bha dismantled railway lines is included in the next Five Year Plan ?

Mr. Deputy-Speaker : The hon. Minister has already stated that details ought not to be asked at this stage.

Shri C. R. Chowdary : In view of the fact that Machkund power and Nellore thermal power are available, is it possible to have an electrified track between Vijayawada and Madras as a double track ?

Shri Alagesan : We do not have any such proposals at present.

Amlabad Colliery

*70. **Shri P. C. Bose :** Will the Minister of Labour be pleased to state :

(a) whether it is a fact that the court of enquiry appointed to investigate into the causes of the explosion that took place at Amlabad Colliery on the 5th February, 1955, has submitted its report;

(b) if so, the details thereof; and

(c) the action taken by Government thereon ?